

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ANTAL INFOTECH PRIVATE LIMITED

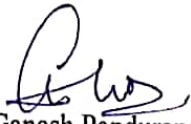
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Antal Infotech Private Limited
2.	Date of incorporation of corporate debtor	01-08-2014
3.	Authority under which corporate debtor is incorporated / registered	Companies Act 2013, ROC - Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900KA2014FTC075624
5.	Address of the registered office and principal office (if any) of corporate debtor	351, 3rd & 4th Floor Salarpuria Tower-1 Hosur Road Near Forum Mall, Koramangala 7th Block Bangalore 560095
6.	Date of closure of Insolvency Resolution Process	6 th June 2021
7.	Liquidation commencement date of corporate debtor	18 th August 2021 (NCLT order pronounced on 13 th August 2021, received by Liquidator on 18 th August 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Ganesh Panduranga Pai Regn No: IBBI/IPA-001/IP-P01313/2018-19/12054
9.	Address and e-mail of the liquidator, as registered with the Board	#68, Chitrapur Bhavan, 6B, 6th Floor, 8th Main, 15th Cross, Malleshwaram, Bangalore-560055 Email: pragnya.cas@gmail.com Mobile: 9845666596
10.	Address and e-mail to be used for correspondence with the liquidator	#68, Chitrapur Bhavan, 6B, 6th Floor, 8th Main, 15th Cross, Malleshwaram, Bangalore-560055 Email: pragnya.cas@gmail.com Mobile: 9845666596
11.	Last date for submission of claims	17 th September 2021 (30 days is calculated from the date of receipt of order i.e., 18 th August 2021)

Notice is hereby given that the National Company Law Tribunal Bengaluru Bench has ordered the commencement of liquidation of the Antal Infotech Private Limited on 18th August 2021.

The stakeholders of Antal Infotech Private Limited are hereby called upon to submit their claims with proof on or before 17th September 2021, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 20th August 2021
Place: Bangalore


Ganesh Panduranga Pai
Liquidator
(Reg. No: IBBI/IPA-001/IP-P01313/2018-19/12054)

CA Ganesh P Pai

Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054